

[Sh. Amal Datta]

by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Seventieth Report (Eighth Lok Sabha) on Union Excise Duties.

(ii) **Hundred and Thirty-fourth to Hundred and Thirty-eighth Reports**

SHRI AMAL DATTA (Diamond Harbour): I beg to present the following Reports (Hindi and English Versions) of the Public Accounts Committee:

- (1) Hundred and Thirty-fourth Report on Universal Elementary Education in the age group 6-14.
- (2) Hundred and Thirty-sixth Report on Income escaping assessment.
- (3) Hundred and Thirty-fifth Report on Action Taken on 96th Report (Eighth Lok Sabha) on National Project on Biogas Development.
- (4) Hundred and Thirty-seventh Report on Action taken on 78th Report (Eighth Lok Sabha) on Relief and Refunds.
- (5) Hundred and Thirty-eighth Report on Action Taken on 34th Report (Eighth Lok Sabha) on Union Excise Duties—Price not the sole consideration for sale.

12.08 1/2 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

[English]

Forty-seventh Report and Minutes

SHRI VAKKOM PURUSHOTHAMAN (Alleppey): I beg to present the Forty-Seventh Report (Hindi and English Versions) of the Committee on Public Undertakings on Indian Airlines—Fare and Cost aspects and Minutes of the sittings of the Committee relating thereto.

12.09 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

(English)

(i) **Thirty-Seventh and Thirty-eighth Reports**

SHRI RAM RATTAN RAM (Hajipur): I beg to present the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:

- (i) Thirty-seventh Report (Hindi and English Versions) of the Committee on the Ministry of Steel and Mines (Department of Steel)—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in Steel Authority of India Limited.
- (ii) Thirty-eighth Report (Hindi and English versions) of the Committee on the Ministry of